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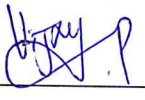
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.839/252/HDB/2018
NAME OF THE COMPANY	Sunrise Multi Speciality & Clinical Care Pvt Ltd
NAME OF THE PETITIONER(S)	Sunrise Multi Speciality & Clinical Care Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Vijaya Bhaskar	CS	NAC.Compliance@seiff.com 9848580020	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

PCS for Applicant Company is present. He reported Company has not opened any account in any bank. The same is stated in the Demonetization Affidavit. Hence, issue notice to RoC (H). PCS to serve notice on RoC (H) and file proof of service.

List it on 29.08.2018.



**Member (J)**

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